Through Fax

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,

Registrar (Administration),

High Court of Jharkhand,

Ranchi

: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XIX(I)/5	5/2019-20/Appt
Letter No	/Apptt.
Dated:	

To.

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub: - Nomination for attending the online launch Ceremony of JHALSA Projects on 24.05.2020 at 11.00 AM.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all the Principal District Judges-cum-Chairpersons including the Judicial Commissioner-cum-Chairperson, Ranchi and Secretaries of all the 24 DLSAs of the State of Jharkhand to attend the online launch Ceremony of the following JHALSA Projects on 24.05.2020 at 11.00 AM from their respective Districts:-

- (1) JHALSA Project "Kartavya" for Jail Inmates and their Family Members,
- (2) JHALSA Project "Shramev Vandate" for Migrant Labourers Returning From Other States,
- (3) JHALSA Project "Manavta" for Children in Need of Care and Protection, Single Women, Widows and Uncared Senior Citizens,
- (4) JHALSA (Effective Intervention for Assistance to the people during the Pandemic Covid-19) Scheme, 2020.

You are, therefore, requested to attend the aforesaid online launch Ceremony of JHALSA and also direct the Secretary, DLSA at your Judgeship to attend the aforesaid Ceremony from their respective Districts in proper dress.

This is for your information and needful.

Yours faithfully, Sd/- J.P. Singh Registrar (Administration) dated, the Ranchi 19 23, 2020

Memo no. 411 /Apptt.

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/581 dated 21.05.2020 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and to make all the necessary arrangement of online launch Ceremony at the places as referred in the Letter No. JHALSA/581 dated 21.05.2020 of JHALSA and also for getting uploaded the letter on the Court's website.

Registrar (Administration)